

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.225  
CP 45 of 2020

**Proceedings under Section 241 of Co. Act, 2013**

**IN THE MATTER OF:**

Prem Raj Keshyep

.....Applicant

V/s

KYB-Conmant Pvt Ltd & & Ors

.....Respondent

**Order delivered on: 27/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Shalvi Mehta, Adv.

For the Respondent

: Mr. R. Vigyaneswar, Adv. For R-2

**ORDER**  
**(Hybrid Mode)**

It has been apprised that the Appeal No. 73 and 74 of 2022 filed before NCLAT is now coming up for hearing on 5.07.2024. Hence requested for adjournment beyond the date.

Re-list on 25.07.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**